

## **Action Taken Report**

In compliance of the directions of Hon'ble National Green Tribunal in Order dated 23.07.2020 in the matter of News item published on 13.07.2020 in daily "India Today" titled "Massive fire engulf Vizag chemical plant, explosion heard, injuries reported" in OA No. 134/2020

***Submitted by:***

**THE STATE OF TRIPURA**

## **Background:**

Hon'ble National Green Tribunal, Principle Bench, New Delhi, vide their Order dated 23.07.2020 in the matter of News item published on 13.07.2020 in daily "India Today" titled "Massive fire engulf Vizag plant, explosions heard, injuries reported" in OA No. 134/2020, had directed as follows:

*..... the Chief Secretaries of the all the States may hold meetings with concerned officers and stakeholders within two weeks from today to take stock of the situation and issue such directions as may be found necessary. The preventive action may also include mock-drills as statutory requirement to be performed under the 1989 Rules.*

## **Action Taken Reports (ATR)**

- i) In compliance of the Order dated 23.07.2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA 134/2020, a meeting was held on 20.08.2020 under the chairmanship of the Chief Secretary, Tripura with officers concerned and all the stakeholders regarding effective implementation of the Manufacture, Storage & Import of Hazardous Chemicals Rules, 1989 and the Chemicals Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 for ensuring safe operation of the industries dealing with hazardous chemicals. A copy of the minutes of the said meeting is enclosed as **Annexure-1**.
- ii) A Memorandum has been issued by the Science, Technology & Environment Department, Government of Tripura to carry out regular and periodic inspection of industrial and chemical sites in accordance with the stipulated provisions of the Manufacture, Storage & Import of Hazardous Chemicals Rules, 1989 and the Chemicals Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 for ensuring safe operation of the industries. (**Annexure-2**)
- iii) There is no chemical manufacturing industry in the State. However, there are 22 numbers of industrial unit in existence, where some notified hazardous chemicals are being used as raw materials or during manufacturing of the products. The list of the identified units is enclosed as **Annexure-3**.

All the identified industrial units are being operated with valid Consent Certificates from Tripura State Pollution Control Board(TSPCB), Boiler & Safety Certificates from Factories & Boiler Organisation and others requisites.

The periodic inspections of all identified industrial units are being carried out to monitor the compliance of the Manufacture, Storage & Import of Hazardous Chemicals Rules, 1989 and the Chemicals Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 by the Factories & Boiler Organisation and TSPCB.

The

- iv) Among the aforesaid 22 numbers of industrial units, 2 (two) units have been identified as Major Accident Hazard (MAH) units under Gomati and Sepahijala Districts. The concerned District Magistrates & Collectors have been directed to prepare off-site emergency plans in consultation with Factories & Boiler Organisation and concerned industrial units.
- v) Tripura State Pollution Control Board (TSPCB) issued letters on 01.06.2020 to all the industrial units where hazardous chemicals are being used as raw materials or during the manufacturing process of any product to take the following necessary steps to avoid the occurrence of any leakage and accident :
  - a) A proper safety and hazardous audit of all industrial units should be done.
  - b) Pollution Control Equipments should be connected with Online Continuous Emission Monitoring System(OCEMS) with Central Pollution Control Board (CPCB)/State Pollution Control Board(SPCB) server.
  - c) Effluent Treatment Plant (ETP) including safety equipments and its machineries should be good in operation.
  - d) Utmost care in handling hazardous chemicals by using trained manpower should be taken.
  - e) Safety of workers and residents in vicinity should be ensured.
  - f) The stipulated provisions of the Manufacture, Storage and Import Hazardous Chemical Rules, 1989 and The Chemical Accident

(Emergency Planning, Preparedness and Response) Rules, 1996, should be followed.

A copy of the said letter is enclosed as **Annexure-4**.

TSPCB issued Advertisement in the daily local newspaper on 01.06.2020 to create awareness among all the stake holders who are Manufacturing, Store or Import Hazardous Chemicals in the State and also to take necessary steps to avoid the occurrence of any leakage and accident. A copy of the said advertisement is enclosed as **Annexure-5**.

- vi) In compliance of the CPCB's letter No. B-29014/IPC-I/MSIHC/2020 dated 08.05.2020 and No. B-29014/IPC-I/MSIHC/2020/1884 dated 01.07.2020, TSPCB submitted the action taken report regarding risk studies and strict safety precautions to be taken by the industries dealing with hazardous chemicals. (**Annexure-6**)
- vii) In exercise of the power conferred by Sub-Rule (1) of Rule- 6 of The Chemical Accident (Emergency Planning, Preparedness and Response) Rules, 1996, the Government of Tripura had already constituted State Crisis Group vide Notification No.F.8(1)/DSTE/ENV/Pt-V/1314-73 dated 17.04.2003. (**Annexure-7**)
- viii) 4(four) out of total 8 (eight) Districts, namely West Tripura, Sepahijala, Gomati and North Tripura have been identified having industrial units to deal with the major hazardous chemicals. In exercise of the power conferred by Sub-Rule (1) of Rule- 8 of The Chemical Accident (Emergency Planning, Preparedness and Response) Rules, 1996, District Crisis Groups for the said Districts have been constituted. (**Annexure-8**)
- ix) Local Crisis Groups for Sadar, Bishalgarh, Udaipur and Dharmanagar Sub Divisions under West Tripura, Sepahijala, Gomati & North Tripura Districts have also been constituted. (**Annexure-9**)

No.F.2(49)-FB/HCR/90(P)///55-66  
Government of Tripura  
**Factories & Boilers Organization**  
Suraksha Bhavan  
Pandit Nehru Complex, Gorkhabasti  
Agartala -799 006

Dated, Agartala, the 4<sup>th</sup> September, 2020.

Subject:- Minutes of the meeting under the Chairmanship of the Chief Secretary, Tripura held on 20/08/2020 at 11.00 am in Conference Hall No.II of the Civil Secretariat in compliance of Order dated 23/07/2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No.134/2020 in connection with News item published on 13.07.2020 in daily "India Today" titled "Massive fire engulf Vizag chemical plant, explosions heard, injuries reported" regarding implementation of 'Manufacture, Storage and Import of Hazardous Chemical Rules, 1989' and The Chemical Accidents (Emergency Planning, Preparedness and Respons) Rules,1996'.

To

1. P.S. to the Chief Secretary, Tripura for kind information of Chief Secretary.
2. Shri Shailendra Singh, Special Secretary, Labour Department, Government of Tripura.
3. Smt. Tanushree Debbarma, Secretary, Revenue Department, Government of Tripura, Agartala.
4. Dr. Prashant Kumar Goyal, Director, Industries & Commerce Department, Government of Tripura, Agartala.
5. Shri Animesh Das, Director, Science, Technology & Environment Department, Government of Tripura, Agartala.
6. Shri T. Roy, Labour Commissioner, Labour Department, Government of Tripura, Agartala.
7. Shri B. Chakraborty, Joint Director, Director, Science, Technology & Environment Department, Government of Tripura, Agartala.
8. Shri Bishu Karmakar, Member-Secretary, Tripura State Pollution Control Board, Government of Tripura, Agartala.
9. Shri Tapan Kr. Roy, Fire Service Department, Government of Tripura, Agartala.
10. Er. Suryopal Majumdar, Inspector of Factories, Government of Tripura, Agartala.
11. Shri Dipak Rudra Paul, Jr. Scientist, Tripura State Pollution Control Board, Agartala.
12. Shri Abhijit Das, Information Officer, Tripura State Pollution Control Board, Agartala.



(Er. S. C. Das)  
Chief Inspector of Factories & Boilers  
Government of Tripura

Minutes of the meeting under the Chairmanship of the Chief Secretary, Tripura held on 20/08/2020 at 11.00 am in Conference Hall No-II of the Civil Secretariat in compliance of Order dated 23/07/2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 134/2020 in connection with News item published on 13.07.2020 in daily "India Today" titled "Massive fire engulf Vizag chemical plant, explosions heard, injuries reported" regarding implementation of 'Manufacture, Storage and Import of Hazardous Chemical Rules, 1989' and The Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996'

A meeting was held under the Chairmanship of the Chief Secretary, Tripura on 20/08/2020 at 11.00 am in the Conference Hall No-II of the Civil Secretariat, Agartala in compliance of Order dated 23/07/2020 of Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA NO. 134/2020 regarding implementation of 'The Manufacture, Storage and Import of Hazardous Chemical Rules, 1989' and 'The Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996'.

The list of officers who attended the meeting is at **Annexure-I**.

The discussions were held regarding various provisions of the Rules as well as action already taken in this regard. The decisions taken in respect of effective implementation of 'The Manufacture, Storage and Import of Hazardous Chemical Rules, 1989' and 'The Chemical Accidents (Emergency Planning Preparedness and Response) Rules, 1996' are as follows:

1. The status report containing last date of inspection, hazardous chemicals used and compliance to safety norms etc. for the identified 22 nos. of industries is enclosed as **Annexure-II**. The inspection shall be completed within next 2 (two) months for the units, if done prior to 6 (six) months.

*[Action: Factories & Boilers Organisation]*

2. A model off-site emergency plan may be shared with the concerned District Magistrate & Collectors for preparation of the off-site emergency plan for the respective Districts. The concerned DMs may be requested to finalize and submit the off-site emergency plan within next 1 (one) month.

*[Action: Factories & Boilers Organisation and concerned DMs]*

3. The District Crisis Groups may be constituted in the 2 (two) Districts namely North Tripura & Gomati to deal with major chemical accidents and also to provide expert guidance for handling chemical accidents.

*[Action: Science, Technology & Environment/ Factories & Boilers Orgn.]*

4. Exercise may be conducted to identify the number of Local Crisis Groups to be constituted as per the 'Manufacture, Storage and Import of Hazardous Chemical Rules, 1989' and necessary action may be taken for their constitution accordingly.

*[Action: Science, Technology & Environment/ Factories & Boilers Orgn.]*

5. The Status Report showing the date of last mock-drill conducted for the identified 22 nos. of industries is enclosed as **Annexure-III**. The occupiers who have not conducted mock-drill as per schedule, should be instructed to conduct the same within 15 (fifteen) days positively. This may be ensured by the Factories & Boilers Organisation.

*[Action: Factories & Boilers Organisation]*

Water samples of surrounding area of the identified 22 nos. of industries are to be collected by Factories & Boilers Organization and the same may be sent to the PWD (DWS) for analysis within next one month positively. Further, the reports may be obtained from PWD (DWS) within one month of sending the samples. Initiatives to be taken to take necessary action/measures based on the water quality report, if any.

*[Action: Factories & Boilers Organisation]*

7. No industrial unit, whether private or Government, may operate without Consent to Establish/Consent to Operate certificate from Tripura State Pollution Control Board (TSPCB). TSPCB may take initiative to bring all such units under the purview of consent mechanism under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

*[Action: TSPCB]*

8. Third Party Audit for on-site safety norms regarding use, storage, import and handling of hazardous chemicals in the identified 22 nos. of industries may be done by engaging preferably educational Institutions such as NIT, Agartala, Tripura University etc.

*[Action: Factories & Boilers Organisation]*

9. A Committee may be constituted under the Chairmanship of the Secretary, Labour Department for supervision of preparation of offsite emergency Plan as well as its execution in the concerned Districts. The representatives from Revenue, Health, Home (Fire Service) Departments and Tripura State Pollution Control Board may be the members of the said Committee. The Chief Inspector of Factories & Boilers Organisations may be the Member- Secretary of the said Committee.

*[Action: Factories & Boilers Organisation]*

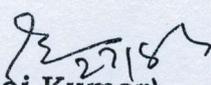
10. Factories & Boilers Organisations and TSPCB must ensure regular inspection and also follow up measures for the identified 22 nos. of industries as per relevant Rules.

*[Action: Factories & Boilers Organisation and TSPCB]*

11. The report of the last chemical accident/leakage happened in the cold storage unit located at Huflongcherra, Dharmanagar may be examined and the recommendations therein may be enforced on all the concerned units for compliance so that similar accident may not recur.

*[Action: Factories & Boilers Organisation]*

Encl : As stated.

  
(Manoj Kumar)  
Chief Secretary

**ANNEXURE-I**

**List of Officers attend the meeting held under the Chairmanship of Chief Secretary, Tripura on 20/08/2020 in the Conference Hall-II.**

<b>Sl. No.</b>	<b>Name, Designation &amp; Department</b>
1.	Sri Manoj Kumar, Chief Secretary, Government of Tripura
2.	Sri Shailendra Singh, Secretary, Labour/Science, Technology & Environment Department, Government of Tripura
3.	Smt. Tanusree Deb Barma, Secretary, Revenue Department, Government of Tripura
4.	Dr. P.K Goyal, Director, Industries & Commerce Department, Government of Tripura
5.	Sri Animesh Das, Director, Science, Technology & Environment, Government of Tripura
6.	Sri T. Roy, Labour Commissioner, Labour Department, Government of Tripura
7.	Sri B. Chakraborty, Joint Director, Science, Technology & Environment, Government of Tripura
8.	Sri Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
9.	Sri S.C. Das, Chief Inspector of Factories & Boilers Organization, Government of Tripura
10.	Sri Tapan Kr. Roy, Fire Service Department, Government of Tripura
11.	Sri Suryapal Majumdar, Inspector, Factories & Boilers Organization, Government of Tripura
12.	Sri Dipak Rudra Paul, Jr. Scientist, Tripura State Pollution Control Board
13.	Sri Abhijit Das, Information Officer, Tripura State Pollution Control Board

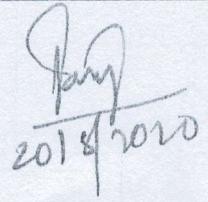
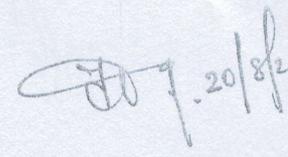
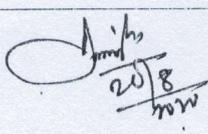
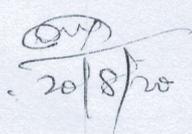
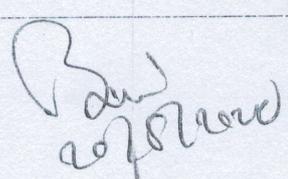
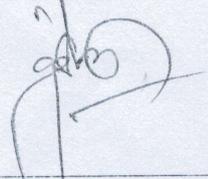
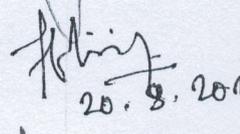
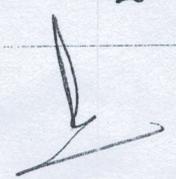
**ANNEXURE-I****List of Officers attended the meeting held under the Chairmanship of Chief Secretary, Tripura on 20/08/2020 in the Conference Hall-II.**

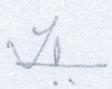
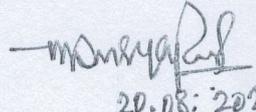
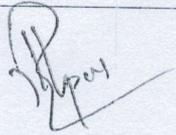
<b>Sl. No.</b>	<b>Name, Designation &amp; Department</b>
1.	Sri Manoj Kumar, Chief Secretary, Government of Tripura
2.	Sri Shailendra Singh, Secretary, Labour/Science, Technology & Environment Department, Government of Tripura
3.	Smt. Tanusree Deb Barma, Secretary, Revenue Department, Government of Tripura
4.	Dr. P.K Goyal, Director, Industries & Commerce Department, Government of Tripura
5.	Sri Animesh Das, Director, Science, Technology & Environment, Government of Tripura
6.	Sri T. Roy, Labour Commissioner, Labour Department, Government of Tripura
7.	Sri B. Chakraborty, Joint Director, Science, Technology & Environment, Government of Tripura
8.	Sri Bishu Karmakar, Member Secretary, Tripura State Pollution Control Board
9.	Sri S.C. Das, Chief Inspector of Factories & Boilers Organization, Government of Tripura
10.	Sri Tapan Kr. Roy, Fire Service Department, Government of Tripura
11.	Sri Suryapal Majumdar, Inspector, Factories & Boilers Organization, Government of Tripura
12.	Sri Dipak Rudra Paul, Jr. Scientist, Tripura State Pollution Control Board
13.	Sri Abhijit Das, Information Officer, Tripura State Pollution Control Board

Meeting to discuss compliance of Order dated 23.07.2020 of Hon'ble NGT, PB, New Delhi regarding implementation of Manufacture, Storage and Import of Hazardous Chemical Rules, 1989

Date : 20/08/2020

Venue : Conference Hall-II, Secretariat Building

Sl No	Name & Designation	Department/Organisation	Contact No	Signature
1.				
2.	Shailendra Singh	Sery (labour)		 20/8/2020
3.	T. Ray IAS Labour Commissioner	Labour Dept.	9436168158	 20/8/2020
4.	Animesh Das Director	DSTR	9436120401	 20/8/2020
5.	B. Chakrabarti D. Officer	DSTE	9436404775	 20/8/2020
6.	B. Karanalen	MS, JSBCS	9436169 779	 20/8/2020
7.	S. C. Das CR&B	F&B.O.	825900 3891	
8.	Abhishek Das	TSPCRB. Information Officer	9402524 384	 20.8.2020
9.	Tapas K Roy	Fire Service	9436138311	

Sl No	Name & Designation	Department/Organisation	Contact No	Signature
12.	Dr P K Goyal	Director, Industry & Commerce	9485990606	
13.	Tanuseer Deb Barma	Secy Rev	961363322	
14.	Suryopal Majumdar	F & B	9436124743	 20.08.2020
15.	Dipankar Kundu	Secretary TSRCB	8729920336	
16.				
17.				
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19.				
20.				
21.				
22.				

## Inspections conducted/hazardous chemical factories

Sl	Name of Factories	Location	District	Activity	Workers	Last inspection conducted
1.	Agartala Gas Turbine Power Project, NEEPCO Ltd.	R. C. Nagar, Jirania	West	Power Generation	208 nos.	10.06.2020
2.	726.6 MW Gas Based Power Project, OTPC Ltd.	Palatana, Udaipur,	Gomati	Power Generation	460 nos.	30.08.2019
3.	101 MW Tripura Gas Based Power Project, NEEPCO Ltd.	Monarchhak, Sonamura,	Sepahijala	Power Generation	150 nos.	27.01.2020
4.	Indian Oil Corporation Ltd.	Rajbari, Dharmanagar	North	Storage & handling of M.S, H.S.D, K. Oil.	20 nos.	11.07.2019
5.	Indian Oil Corporation Ltd.	Agartala Airport,	West	Storage & handling of Aviation Fuel	18 nos.	19.06.2019 by C. P.
6.	LPG Bottling Plant, IOCL.	Bishalgarh,	Sepahijala	Handling & bottling of LPG	84 nos.	02.01.2019
7.	Bharat Petroleum Corporation Ltd. BPCL.	Agartala Airport,	West	Storage & handling of Aviation Fuel	17 nos.	28.06.2020 by C.P
8.	Rubber Centrifuging Factory & Crepe Mill.	Takmacherra, Santirbazar,	South	Rubber Centrifuging	100 nos.	28.01.2019
9.	Tripura Air Products, Bodhjungnagar Industrial Growth Centre.	Bodhjungnagar, Agartala.	West	Manufacturing of Oxygen.	11 nos.	06.07.2020
10	S. S. Foam Industries.	Narshingarh, Agartala.	West	Manufacturing of foam.	06 nos.	28.11.2019
11	M/s. Tripura Cold Storage (A unit of Tripura Flour Mill)	Huplongchherra, Dharmanagar.	North	Cold Storage	20 nos.	03.07.2019
12	Baikhora Cold Storage	Santir Bazar	South	Cold Storage	12 nos.	28.08.2018
13	Multi-purpose Cold Storage - 1000 MT Capacity at Satchand	Subroom	South	Cold Storage	13 nos.	07.02.2019
14	1000MT Capacity Amarpur Multi-purpose Cold Storage	Dalak, Amarpur	Gomati	Cold Storage	15 nos.	18.04.2018
15	Khowai Cold Storage, Beltali,	Khowai	Khowai	Cold Storage	10 nos.	14.09.2015

16	Melaghar 3500 MT. Cold Storage, Chandigarh	Melaghar	Sepahijala	Cold Storage	23 nos.	28.03.2009
17	Sherowali Himghor & Services (P) Ltd., Chandpur.	Agartala	West	Cold Storage	31 nos.	05.03.2018
18	M/s. Kumarghat Cold Storage, Industrial Estate,	Kumarghat	Unakoti	Cold Storage	11 nos.	20.09.2019
19	2000MT Multi-purpose Cold Storage at Bagbasa.	Dharmanagar	North	Cold Storage	20 nos.	11.07.2019
20	2000MT Capacity Multi-purpose Cold Storage at Belonia	Belonia	South	Cold Storage	15 nos.	05.05.2018
21	Akshay Cold Storage, South Ganganagar	Dharmanagar	North	Cold Storage	18 nos.	03.07.2019
22	Annapurna Himghar, Ichailalchhera	Dharmanagar	North	Cold Storage	18 nos.	11.07.2019

**Annexure - III**

**Status Report of Mock-Drill conducted by the factories**

Sl	Name of Factories	Location	District	Activity	Remarks
1.	Agartala Gas Turbine Power Project, NEEPCO Ltd.	R. C. Nagar, Jirania	West	Power Generation	Mock-Drill conducted on 09.12.2019
2.	726.6 MW Gas Based Power Project, OTPC Ltd.	Palatana, Udaipur,	Gomati	Power Generation	Mock-Drill conducted on 29.01.2020
3.	101 MW Tripura Gas Based Power Project, NEEPCO Ltd.	Monarchak, Sonamura,	Sepahijala	Power Generation	Mock-Drill conducted on 15.02.2020
4.	Indian Oil Corporation Ltd.	Rajbari, Dharmanagar	North	Storage & handling of M.S, H.S.D, K. Oil.	Mock-Drill conducted on 12.02.2020
5.	Indian Oil Corporation Ltd.	Agartala Airport,	West	Storage & handling of Aviation Fuel	Mock-Drill conducted on 14.07.2020
6.	LPG Bottling Plant, IOCL.	Bishalgarh,	Sepahijala	Handling & bottling of LPG	Mock-Drill conducted on 13.01.2020
7.	Bharat Petroleum Corporation Ltd. BPCL.	Agartala Airport,	West	Storage & handling of Aviation Fuel	Mock-Drill conducted on 28.06.2020
8.	Rubber Centrifuging Factory & Crepe Mill.	Takmacherra, Santirbazar,	South	Rubber Centrifuging	
9.	Tripura Air Products, Bodhjungnagar Industrial Growth Centre.	Bodhjungnagar, Agartala.	West	Manufacturing of Oxygen.	
10	S. S. Foam Industries.	Narshingarh, Agartala.	West	Manufacturing of foam.	
11	M/s. Tripura Cold Storage (A unit of Tripura Flour Mill)	Huplongchhera, Dharmanagar.	North	Cold Storage	
12	Baikhora Cold Storage	Santir Bazar	South	Cold Storage	
13	Multi-purpose Cold Storage - 1000 MT Capacity at Satchand	Subroom	South	Cold Storage	
14	1000MT Capacity Amarpur Multi-purpose Cold Storage	Dalak, Amarpur	Gomati	Cold Storage	
15	Khowai Cold Storage, Beltali,	Khowai	Khowai	Cold Storage	

16	Melaghar 3500 MT Cold Storage, Chandigarh	Melaghar	Sepahijala	Cold Storage
17	Sherowali Himghor & Services (P) Ltd., Chandpur.	Agartala	West	Cold Storage
18	M/s. Kumarghat Cold Storage, Industrial Estate,	Kumarghat	Unakoti	Cold Storage
19	2000MT Multi-purpose Cold Storage at Bagbasa.	Dharmanagar	North	Cold Storage
20	2000MT Capacity Multi-purpose Cold Storage at Belonia	Belonia	South	Cold Storage
21	Akshay Cold Storage, South Ganganagar	Dharmanagar	North	Cold Storage
22	Annapurna Himghar, Ichailalchhera	Dharmanagar	North	Cold Storage

GOVERNMENT OF TRIPURA  
DEPTT. OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
VIGYAN, PRAJUKTI O PARIVESH BHAWAN  
GORKHABASTI: AGARTALA  
TRIPURA.-799006

No. F.8(35)/DSTE/ENV/Pt-I/4385-400

Date: 17/08/2020

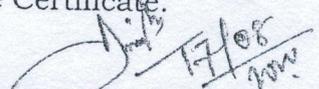
MEMORANDUM

Subject: Compliance of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and the Chemical Accidents (Emergency Planning, Preparedness) and Response) Rules, 1996 - reg.

This has a reference to the Advisory issued by the Ministry of Environment, Forests Climate Change, Government of India vide D.O. No. 12/146/2019 - HSM dated June 21, 2020 in view of a few accident reported in the chemical industries in various part of the country, due to industrial operation after prolonged lockdown on account of COVID-19 pandemic.

In this context, it is imperative to carry out regular and periodic inspections of industrial and chemical sites in accordance with the stipulated provisions of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 for ensuring safe operation of the industries.

Hence, the preliminary assessment of the operation w.r.t safety and maintenance aspects including safety audits of the industries may be undertaken to avoid the occurrence of any accidents before resuming operation of the units. There is a need to take action for regular filing of reports and stringent action against the industries, in case of violations. It is also necessary to be assured that no industry shall be allowed to operate / restart their operation without valid Consent to Operate Certificate.

  
(Animesh Das, IAS)  
Addl. Secretary & Director,  
DSTE

To:

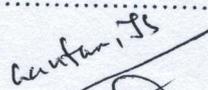
1. The Director, Industries & Commerce Department, Govt. of Tripura, Agartala.
2. The Chief Inspector of Factories & Boilers, Tripura, Gorkhabasti, Agartala.
3. The Member Secretary, TSPCB, Gorkhabasti, Agartala.

Copy to:

1. The PPS to the Chief Secretary, Tripura for kind information to the Chief Secretary, Tripura.
2. The Secretary, Revenue Department, Government of Tripura for kind information.
3. The PA to the Secretary, ST&E for kind information to the Secretary, ST&E.
4. The Special Secretary, Labour Department for kind information.
5. The Director, Directorate of Fire Service, Fire Brigade Chowmuhani, Agartala.

6-13. The District Magistrate & Collector,.....



  
17/08/2020

(Animesh Das, IAS)  
Addl. Secretary & Director,  
DSTE

**List of factories used Hazardous Chemicals / Substances**

Sl	Name of Factories	Location	District	Activity
1.	Agartala Gas Turbine Power Project, NEEPCO Ltd.	R. C. Nagar, Jirania	West	Power Generation
2.	726.6 MW Gas Based Power Project, OTPC Ltd.	Palatana, Udaipur,	Gomati	Power Generation
3.	101 MW Tripura Gas Based Power Project, NEEPCO Ltd.	Monarchak, Sonamura,	Sepahijala	Power Generation
4.	Indian Oil Corporation Ltd.	Rajbari, Dharmanagar	North	Storage & handling of M.S, H.S.D, K. Oil.
5.	Indian Oil Corporation Ltd.	Agartala Airport,	West	Storage & handling of Aviation Fuel
6.	LPG Bottling Plant, IOCL.	Bishalgarh,	Sepahijala	Handling & bottling of LPG
7.	Bharat Petroleum Corporation Ltd. BPCL.	Agartala Airport,	West	Storage & handling of Aviation Fuel
8.	Rubber Centrifuging Factory & Crepe Mill.	Takmacherra, Santirbazar,	South	Rubber Centrifuging
9.	Tripura Air Products, Bodhjungnagar Industrial Growth Centre.	Bodhjungnagar, Agartala.	West	Manufacturing of Oxygen.
10	S. S. Foam Industries.	Narshingarh, Agartala.	West	Manufacturing of foam.
11	M/s. Tripura Cold Storage (A unit of Tripura Flour Mill)	Huplongchhera, Dharmanagar.	North	Cold Storage
12	Baikhora Cold Storage	Santir Bazar	South	Cold Storage
13	Multi-purpose Cold Storage – 1000 MT Capacity at Satchand	Subroom	South	Cold Storage
14	1000MT Capacity Amarpur Multi-purpose Cold Storage	Dalak, Amarpur	Gomati	Cold Storage
15	Khowai Cold Storage, Beltali,	Khowai	Khowai	Cold Storage
16	Melaghar 3500 MT Cold Storage, Chandigarh	Melaghar	Sepahijala	Cold Storage
17	Sherowali Himghor & Services (P) Ltd., Chandpur.	Agartala	West	Cold Storage
18	M/s. Kumarghat Cold Storage, Industrial Estate,	Kumarghat	Unakoti	Cold Storage
19	2000MT Multi-purpose Cold Storage at Bagbasa.	Dharmanagar	North	Cold Storage
20	2000MT Capacity Multi-purpose Cold Storage at Belonia	Belonia	South	Cold Storage
21	Akshay Cold Storage, South Ganganagar	Dharmanagar	North	Cold Storage
22	Annapurna Himghar, Ichailalchhera	Dharmanagar	North	Cold Storage



TRIPURA STATE POLLUTION CONTROL BOARD  
(A Govt. of Tripura Organisation)

Annexure-4

No.F.17(1)/TSPCB/Corrs/2020-21/5673

Dated: 01/06/2020

To

All concerned.

Sub: Strict safety precautions to be taken before resuming operation of units after COVID-19 lockdown-reg.

Sir,

A communication has been received from the Chairman, Central Pollution Control Board, Delhi regarding strict safety precautions to be taken before resuming operation of units after COVID-19 lockdown.

In this regards, you are requested to take the following necessary steps to avoid the occurrence of any chemical leakage and accident:

- a) A proper safety and hazardous audit should be done.
- b) Pollution Control Equipments should be connected with OCEMS with CPCB/SPCB server.
- c) Effluent Treatment Plant (ETP) including safety equipments and its machineries should be good in operation.
- d) Utmost care in handling hazardous chemicals by using trained manpower should be taken.
- e) Safety of workers and residents in vicinity should be ensured.
- f) The stipulated provisions of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and the Chemical Accidental (Emergency Planning, Preparedness and Response) Rules, 1996 should be followed.

You are also requested to submit compliance report to the Board within **30 days** from the date of issuance of this letter.

Yours faithfully,

*Aparajita Das*  
01/06/2020

(Aparajita Das)

Asst Environmental Engineer



**TRIPURA STATE POLLUTION CONTROL BOARD**  
(A Govt. of Tripura Organisation)

June 01, 2020

No.F.4(1)/TSPCB/ 5668-72

To  
The Editor/ Advt. Manager  
Dainik Sambad  
Agartala, West Tripura

Sub : Advertisement

Sir/Madam,

I would request you to kindly publish the enclosed Advertisement matter as **(3 col. x 12 cm)** in your 2<sup>nd</sup> June, 2020 issue at Government of Tripura, ICA rate.

You are also requested to send your Bill in triplicate for arranging payment.

Yours faithfully,

**(Aparajita Das)**  
Asstt. Environmental Engineer

Enclo : As stated

## Copy to:

1. Chairman, Tripura State Pollution Control Board for kind information.
2. Member Secretary, Tripura State Pollution Control Board.
3. Head of Office, Tripura State Pollution Control Board.
4. No.F.4(1)/TSPCB/2016-17/

Asstt. Environmental Engineer

3



**TRIPURA STATE POLLUTION CONTROL BOARD**  
**Gurkhabasti, Agartala-799006**

No.F.17(1)/TSPCB/Corrs./2020-21/Vol-I/ 5679 Dated:01/06/2020

**Attention To All The Units Which Manufacture, Store Or  
Import Hazardous Chemicals**

As per communication received from the Chairman, Central Pollution Control Board regarding strict safety precautions to be taken before resuming operation of units which manufacture, store or import Hazardous Chemicals after COVID-19 lockdown, all concerned are hereby requested to take the following necessary steps to avoid the occurrence of any chemical leakage and accident:

- a) A proper safety and hazardous audit should be done.
- b) Pollution Control Equipments should be connected with OCEMS with CPCB/SPCB server.
- c) Effluent Treatment Plant (ETP) including safety equipments and its machineries should be good in operation.
- d) Utmost care in handling hazardous chemicals by using trained manpower should be taken.
- e) Safety of workers and residents in vicinity should be ensured.
- f) The stipulated provisions of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and the Chemical Accidental (Emergency Planning, Preparedness and Response) Rules, 1996 should be followed.

sd/-  
**(Bishu Karmakar)**  
**Member Secretary**



TRIPURA STATE POLLUTION CONTROL BOARD  
(A Govt. of Tripura Organisation)

No.F.17(1)/TSPCB/Corrs/2020-21/ 9428-29

July 31, 2020

To  
The Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Delhi-110032

**Sub:-** Risk studies and strict safety precautions to be taken by the industries dealing with Hazardous Chemicals- reg.

Sir,

I would like to refer your letter No.B-29014/IPC-I/MSIHC/2020/1884 dated 01/07/2020 and to inform you that the Tripura State Pollution Control Board has issued an advisory through Notification directing all the units which are involved in manufacture, storage or import of hazardous chemicals to take adequate safety precautions to avoid the occurrence of any accidents before resuming operation of the units, after COVID 19 lockdown. A copy of advisory as displayed in the local newspapers is enclosed as **Annexure-I**.

As there is no chemical manufacturing industry in the State, only a few industries of different types are in existence, where some notified hazardous chemicals are being used as raw materials or during manufacturing of products. The list of identified industries/units granted Consent to Establish & Consent to Operate is enclosed as **Annexure-II** for your records and ready reference.

The identified industries have re-opened after lifting of Lockdown, but no single case of accident is reported till date. However, the regular and periodic inspection in such industries are being carried out to enforce the provisions of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and The Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996.

Yours sincerely,

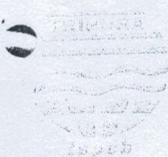
*Bishu Karmakar*  
31.7.2020  
(Bishu Karmakar)  
Member Secretary

Encl: As stated

Copy to:

Dr. Z. Changsan, Regional Director, Central Pollution Control Board, Regional Directorate, Lower Motinagar, Shillong-793014.

o/c



TRIPURA STATE POLLUTION CONTROL BOARD  
(A Govt. of Tripura Organisation)

16

39

No.F.17(1)/TSPCB/Corrs/2020-21/ 6791

Dated: 17/06/2020

To  
The Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Delhi, Pin-110032.

18

**Sub:** Strict safety precautions to be taken before resuming operation of units after COVID-19 lockdown-reg.

**Ref:** Letter No.B-29014/IPC-I/MSIHC/2020, dated 08.05.2020.

Sir,

A Direction was received from the Chairman, CPCB regarding strict safety precautions to be taken by all the units that Manufacturing, Store or Import Hazardous Chemicals before resuming operation of units after COVID-19 lockdown.

In this connection this is to inform you that Tripura State Pollution Control Board has already issued an advertisement in the local newspaper to create awareness among all the stake holders who are Manufacturing, Store or Import Hazardous Chemicals in this state.

Apart from these, TSPCB has already issued letters to concerned units, and directed to take necessary steps to avoid occurrence of any chemical leakage and accident.

Yours faithfully,

*Bishu 17-6-2020*

(Bishu Karmakar)

Member Secretary

GOVERNMENT OF TRIPURA  
DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
PANDIT NEHRU COMPLEX: GURKHABASTI, AGARTALA.

NO.F.8(1)/DSTE/ENV/Pt-V/1314-73

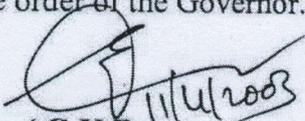
Dated, Agartala, the 17/9.../2003.

NOTIFICATION

In exercise of the powers conferred by Sub-Rule (1) of Rule-6 of the Chemical Accidents (Emergency, Planning, Preparedness & Response) Rules, 1996, the Government of Tripura hereby constitutes the State Crisis Group as follows:

- |  |                   |
|--|-------------------|
| 1. Chief Secretary, Tripura                                  | Chairperson.      |
| 2. Secretary, Labour .                                       | Member Secretary. |
| 3. Secretary, Science, Technology & Environment.             | Member.           |
| 4. Secretary, Health and Family Welfare.                     | Member.           |
| 5. Secretary, Industries & Commerce.                         | Member.           |
| 6. Secretary, PWD .  | Member.           |
| 7. Member Secretary, Tripura State Pollution Control Board.  | Member.           |
| 8. a) Professor of Applied Chemistry, Tripura University .   | Member.           |
| b) Head of deptt. of Medicine, G.B. Hospital, Agartala .     | Member.           |
| c) Two more Experts on Industrial Safety and                 |                   |
| d) Health (To be nominated later on )                        | Member.           |
| 9. Secretary, Transport .                                    | Member.           |
| 10. Chief Inspector of Factories & Boilers .                 | Member.           |
| 11. Director of Fire Service .                               | Member.           |
| 12. Director General of Police .                             | Member.           |
| 13. Plant Manager, LPG Bottling Plant, IOC Ltd., Bishalgarh. | Member.           |

By the order of the Governor.

  
( G.K. Rao )

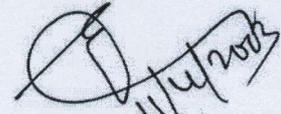
Commissioner-Cum-Secretary  
to the Government of Tripura.

**Copy to :-**

1. Secretary to Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. Office of the All Ministers, Tripura, Agartala.
4. Office of the Chairman, Tripura State Pollution Control Board.
5. Chief Secretary , Government of Tripura, Agartala.
6. All Members of the Committee.
7. All Departments, Government of Tripura, Agartala.
8. All Heads of Department, Govt. of Tripura, Agartala.

**Copy also forwarded to :-**

- 1) The Secretary, Ministry of Environment and Forests, Govt. of India,  
New Delhi-110003.
- 2) Director General of Factory Advice Service & Labour Institute, Ministry of  
Labour, Central Labour Institute Bldg. N S Mankiker Marg, Sion, Mumbai-400022



( G.K.Rao )

**Commissioner-Cum-Secretary**  
**To the Government of Tripura.**

**GOVERNMENT OF TRIPURA**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT**  
**PANDIT NEHRU COMPLEX: GURKHABASTI, AGARTALA.**

NO.F.8(1)/DSTE/ENV/Pt-V/1374-433

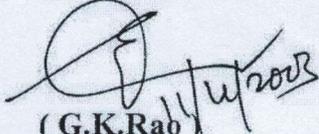
Dated, Agartala, the 17/4/2003.

**NOTIFICATION**

In exercise of the powers conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency, Planning, Preparedness & Response) Rules, 1996, the Government of Tripura hereby constitutes the District Crisis Group for West Tripura District as follows :

- |   |                  |
|---|------------------|
| 1. District Magistrate & Collector, West Tripura District.  | Chairperson.     |
| 2. Inspector of Factories, West Tripura District.   | Member Secretary |
| 3. Superintending Engineer, Electrical Circle-II.   | Member.          |
| 4. Divisional Fire Officer, West Tripura District.  | Member.          |
| 5. District Information Officer, West Tripura District, ICAT Deptt.                                   | Member.          |
| 6. Director, Civil Defence.   | Member.          |
| 7. One representative of Trade Unions to be nominated by the District Magistrate & Collector.         | Member.          |
| 8. Dy. Superintendent of Police to be nominated by S P West.  | Member.          |
| 9. Chief Medical Officer, West Tripura.   | Member.          |
| 10. Executive Officer, Agartala Municipal Council / Member-Secretary, Notified Area Authority.        | Member.          |
| 11. Superintending Engineer, Public Health Engineering Circle, Agt.                                   | Member.          |
| 12. Representative of Tripura State Pollution Control Board.  | Member.          |
| 13. Dy. Director of Agriculture, West Tripura District.   | Member.          |
| 14. Four Experts (Industrial Safety & Health) to be nominated by the District Magistrate & Collector. | Member.          |
| 15. Dy. Transport Commissioner (DTC)..  | Member.          |
| 16. One representative of Industry to be nominated by the District Magistrate & Collector.            | Member.          |
| 17. Chairpersons of Local Crisis Groups.  | Member.          |

By the order of the Governor.



( G.K.Rao )

**Commissioner-Cum-Secretary**  
**to the Government of Tripura.**

**Copy to :-**

1. Secretary to Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. Office of the All Ministers, Tripura, Agartala.
4. Office of the Chairman, Tripura State Pollution Control Board.
5. Chief Secretary, Government of Tripura, Agartala.
6. All Departments, Government of Tripura, Agartala.
7. All Heads of Department, Govt. of Tripura, Agartala.
8. District Magistrate & Collector, West Tripura Dist.
9. All Members of the Committee

**Copy also forwarded to :-**

- 1) The Secretary, Ministry of Environment and Forests, Govt. of India,  
New Delhi-110003.
- 2) Director General of Factory Advice Service & Labour Institute, Ministry of  
Labour, Central Labour Institute Bldg. N S Mankiker Marg, Sion, Mumbai-  
400022.

  
(G.K. Rao)

**Commissioner-Cum-Secretary  
to the Government of Tripura.**

GOVERNMENT OF TRIPURA  
DEPTT. OF SCIENCE, TECHNOLOGY & ENVIRONMENT  
BIGYAN, PRAJUKTI O PARIVESH BHAWAN  
GORKHABASTI: AGARTALA  
TRIPURA-799006

No.F.8 (35)/ DSTE/ENV/ Pt-I / 5361-78

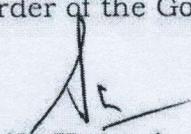
Dated ..8../ 08 /2013

**NOTIFICATION**

In exercise of the power conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency, Planning, Preparedness & Response) Rules, 1996, the Government of Tripura hereby constitutes the District Crisis Group for Sepahijala District as follows:

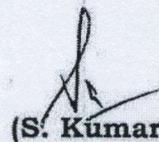
1. District Magistrate & Collector, Sepahijala District : **Chairperson**
2. Dy. General Manager, TSECL, Bishalghrah, Sepahijala District : Member
3. Divisional Fire Officer, Sepahijala District. : Member
4. District Information Officer, ICA Deptt., Sepahijala District : Member
5. District Controller of Civil Defence, (D.M & Collector) Sepahijala District. : Member
6. Dy. Chief Controller of Explosives or his representative : Member  
GNB Road, New Guwahati, Guwahati -781003
7. One representative of Trade Unions to be nominated : Member  
by the District Magistrate & Collector
8. Dy. Superintendent of Police to be nominated by : Member  
S. P Sepahijala District.
9. Chief Medical Officer, Sepahijala District : Member
10. Executive Officer, Bishalghrah Nagar Panchayet : Member
11. Superintending Engineer, DWS, Sepahijala District. : Member
12. Representative of Tripura State Pollution Control Board : Member
13. Dy. Director of Agriculture, Sepahijala District : Member
14. Four Expert (Industrial Safety & Health) to be nominated : Member  
by the District Magistrate & Collector.
15. Dy. Transport Commissioner or his representative : Member
16. One representative of Industry to be nominated by the : Member  
District Magistrate & Collector.
17. Chairperson of Local Crisis Group (SDM, Bishalghrah) : Member
18. Inspector of Factories, Sepahijala District : **Member Secretary**

By the order of the Governor

  
(S. Kumar)  
Special Secretary  
Government of Tripura

**Copy to:-**

1. The Principal Secretary to the Governor, Tripura, Agartala.
2. The Principal Secretary to the Chief Minister, Tripura.
3. P.S to the All Ministers, Govt. of Tripura.
4. The JS & SA to Chief Secretary, Govt. of Tripura.
5. The Director General of Police, Govt. of Tripura, Agartala.
6. The Chairman, Tripura State Pollution Control Board.
7. P.A/P.S to All Pr. Secretaries/Commissioner /Secretaries/ Special Secretaries, Govt. of Tripura.
8. The Secretary In Charge, Transport Department
9. The DM & Collector, Sepahijala District.
10. All Head of Department/Director, Govt. of Tripura.
11. All Sub-Divisional Magistrate under Sepahijala District.
12. All Block Development Officer under Sepahijala District.
13. All Person concerned mentioned in the Notification for this Committee.
14. The Manager, Government Press for publication of this notification in the next issue of official gazette.



**(S. Kumar)**  
**Special Secretary**  
**Government of Tripura**

**Government of Tripura**  
**Labour Department**  
**(Factories & Boilers Organisation)**

No. F. 7(49)-FB/HCR/1990(P)/1219-25 Dated, Agartala, the 11<sup>th</sup> September, 2020.

**NOTIFICATION**

In exercise of the power conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, the Government of Tripura hereby constitutes the **District Crisis Group** for **Gomati District** as follows:

- |  |                      |
|--|----------------------|
| 1. District Magistrate & Collector, Gomati District, Udaipur.  | - <b>Chairperson</b> |
| 2. Inspector of Factories, Gomati District, Udaipur.   | -Member Secretary    |
| 3. Addl. General Manager, Tripura State Electricity Corporation Ltd., Electrical Circle, Udaipur.              | -Member              |
| 4. Divisional Fire Officer, Gomati District.   | -Member              |
| 5. District Information Officer, Gomati District, ICA Dept.  | -Member              |
| 6. Dy. Chief Controller of Explosives or his representative, Chanmari, Guwahati - 781 021.                     | -Member              |
| 7. Chief, Civil Defence, Gomati District.  | -Member              |
| 8. One representative of Trade Unions to be nominated by the District Magistrate & Collector, Gomati District. | -Member              |
| 9. Dy. Superintendent of Police, Gomati District.  | -Member              |
| 10. Chief Medical Officer, Gomati District.  | -Member              |
| 11. Executive Officer, Udaipur Municipal Council, Udaipur.   | -Member              |
| 12. Superintending Engineer, Drinking Water & Sanitation, Gomati District.                                     | -Member              |
| 13. Representative of Tripura State Pollution Control Board  | -Member              |
| 14. Dy. Director of Agriculture, Gomati District.  | -Member              |
| 15. Four Experts (Industrial Safety & Health) to be nominated by the District Magistrate & Collector.          | -Member              |
| 16. District Transport Officer, Gomati District.   | -Member              |
| 17. One representative of Industry to be nominated by the District Magistrate & Collector, Gomati District.    | -Member              |
| 18. Chairperson of Local Crisis Groups.  | -Member              |

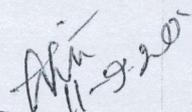
By order of the Governor

*APV-11-9.20*  
Deputy Secretary to the  
Government of Tripura.

Contd.

Copy to :-

1. The Principal Secretary to the Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. The Chief Secretary, Government of Tripura, Agartala.
4. The Chairman, Tripura State Pollution Control Board, Agartala.
5. Sub-Divisional Magistrate, Udaipur, Gomati District.
6. All Members of the Committee.
7. The Manager, Government Press for publication of this Notification in the next issue of official Gazette.

  
Deputy Secretary to the  
Government of Tripura.

**Government of Tripura**  
**Labour Department**  
**(Factories & Boilers Organisation)**

No. F. 7(49)-FB/HCR/1990(P)/1226-32 Dated, Agartala, the 11<sup>th</sup> September, 2020.

**NOTIFICATION**

In exercise of the power conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, the Government of Tripura hereby constitutes the **District Crisis Group for North Tripura District** as follows:

1. District Magistrate & Collector, North Tripura District, Dharmanagar. - **Chairperson**
2. Inspector of Factories, Unakoti District, Kailashahar. -Member Secretary
3. Addl. General Manager, Tripura State Electricity Corporation Ltd., Electrical Circle, Dharmanagar. -Member
4. Divisional Fire Officer, North Tripura District. -Member
5. District Information Officer, ICA Dept., North Tripura District. -Member
6. Dy. Chief Controller of Explosives or his representative, Chanmari, Guwahati - 781 021. -Member
7. Chief, Civil Defence, North Tripura District. -Member
8. One representative of Trade Unions to be nominated by the District Magistrate & Collector, North Tripura District. -Member
9. Dy. Superintendent of Police, North Tripura District. -Member
10. Chief Medical Officer, North Tripura District. -Member
11. Executive Officer, Dharmanagar Municipal Council, Dharmanagar. -Member
12. Superintending Engineer, Drinking Water & Sanitation Dept., North Tripura District. -Member
13. Representative of Tripura State Pollution Control Board. -Member
14. Dy. Director of Agriculture, North Tripura District. -Member
15. Four Experts (Industrial Safety & Health) to be nominated by the District Magistrate & Collector. -Member
16. District Transport Officer, North Tripura District. -Member
17. One representative of Industry to be nominated by the District Magistrate & Collector, North Tripura District. -Member
18. Chairperson of Local Crisis Groups. -Member

By order of the Governor

*Antu-9-20*  
Deputy Secretary to the  
Government of Tripura.

Contd.

Copy to :-

1. The Principal Secretary to the Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. The Chief Secretary, Government of Tripura, Agartala.
4. The Chairman, Tripura State Pollution Control Board, Agartala.
5. Sub-Divisional Magistrate, Dharmanagar, North Tripura District.
6. All Members of the Committee.
7. The Manager, Government Press for publication of this Notification in the next issue of official Gazette.

*Handwritten signature and date: 11-9-20*

Deputy Secretary to the  
Government of Tripura.

**GOVERNMENT OF TRIPURA**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT**  
**PANDIT NEHRU COMPLEX: GURKHABASTI, AGARTALA.**

NO.F.8(1)/DSTE/ENV/Pt-V/1A34-493

Dated, Agartala, the...17/4.../2003.

**NOTIFICATION**

In exercise of the powers conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency, Planning, Preparedness & Response) Rules, 1996, the Government of Tripura hereby constitutes the Local Crisis Group for Sadar Sub-Division as follows :

- |  |                   |
|--|-------------------|
| 1. Sub-Divisional Magistrate, Sadar.   | Chairperson.      |
| 2. Inspector of Factories, West Tripura District.  | Member-Secretary. |
| 3. Manager, M/s Saha Gas Traders (LPG Bottling plant), Kalagachia.   | Member.           |
| 4. Two names and addresses of two Transporters carrying<br>LPG to M/s Saha Gas Traders bottling plant at kalagachia. ,   | Member.           |
| 5. Officer in Charge, Mohanpur Fire Service station.   | ..                |
| 6. Officer in Charge, Mohanpur Police Station.   | Member.           |
| 7. Block Development Officer, Mohanpur Block.  | Member.           |
| 8. One Representative of Civil Defence.<br>( to be nominated by Civil Defence ).   | Member.           |
| 9. Medical Officer Incharge, Primary Health Center, Mohanpur.  | Member.           |
| 10. Name of the Editor of highly circulated local newspaper<br>is to be specified as per the decision of the Government. | Member.           |
| 11. Community Leader/Sarpanch/village Pradhan nominated<br>by the Chairperson.   | Member.           |
| 12. One representative of NGOs to be nominated by Chairperson.   | Member.           |
| 13. Two Doctors eminent in the local area to be nominated<br>by the Chairperson.   | Member.           |
| 14. Two Social Workers to be nominated by Chairperson.   | Member.           |

  
( G.K.Rao )

**Commissioner-Cum-Secretary**  
**to the Government of Tripura.**

**Copy to :-**

1. Secretary to Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. Office of the All Ministers, Tripura, Agartala.
4. Office of the Chairman, Tripura State Pollution Control Board.
5. Chief Secretary , Government of Tripura, Agartala .
6. All Departments, Government of Tripura, Agartala.
7. All Heads of Department, Govt. of Tripura, Agartala.
8. District Magistrate & Collector, West Tripura Dist.
9. All Members of the Committee.

**Copy also forwarded to :-**

- 1) The Secretary, Ministry of Environment and Forests, Govt. of India,  
New Delhi-110003.
- 2) Director General of Factory Advice Service & Labour Institute, Ministry of  
Labour, Central Labour Institute Bldg. N S Mankiker Marg, Sion, Mumbai-  
400022.



( G.K.Rao )

**Commissioner-Cum-Secretary  
to the Government of Tripura.**

(A)

**GOVERNMENT OF TRIPURA**  
**DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT**  
**PANDIT NEHRU COMPLEX: GURKHABASTI, AGARTALA.**

NO.F.8(1)/DSTE/ENV/Pt-V/1494-553

Dated, Agartala, the...<sup>17/6</sup>.../2003.

**NOTIFICATION**

In exercise of the powers conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency, Planning, Preparedness & Response) Rules, 1996, the Government of Tripura hereby constitutes the Local Crisis Group for Bishalgarh Sub-Division as follows:-

- |   |                   |
|---|-------------------|
| 1. Sub-Divisional Magistrate, Bishalgarh.   | Chairperson.      |
| 2. Inspector of Factories, West Tripura District.   | Member-Secretary. |
| 3. Manager, LPG Bottling Plant, Bishalgarh or his representative.   | Member.           |
| 4. Two names & address of Transporters for carrying LPG to LPG Bottling Plant, Bishalgarh.                                | Member.           |
| 5. Officers in Charge, Fire Service Station, Bishalgarh.  | Member.           |
| 6. Officers in Charge, Police Station, Bishalgarh.  | Member.           |
| 7. Block Development Officer, Bishalgarh Block.   | Member.           |
| 8. One representative of Civil Defence.<br>(to be nominated by Civil Defence)   | Member.           |
| 9. Medical Officer-Incharge, CHC, Bishalgarh.   | Member..          |
| 10. Editor of Local Newspaper of likely circulated local<br>Newspaper is to be specified as per the decision of the Govt. | Member.           |
| 11. Community Leader/Sarpanch/Village Pradhan nominated<br>By the Chairperson.  | Member.           |
| 12. One representative of NGOs to be nominated by the Chairperson.  | Member.           |
| 13. Two Doctors eminent in the local area to be nominated<br>By the Chairperson.  | Member.           |
| 14. Two Social Workers to be nominated by the Chairperson.  | Member.           |

  
( G.K.Rao )

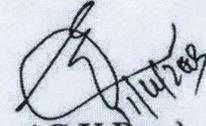
**Commissioner-Cum-Secretary**  
**to the Government of Tripura.**

**Copy to :-**

1. Secretary to Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. Office of the All Ministers, Tripura, Agartala.
4. Office of the Chairman, Tripura State Pollution Control Board.
5. Chief Secretary, Government of Tripura, Agartala.
6. All Departments, Government of Tripura, Agartala.
7. All Heads of Department, Govt. of Tripura, Agartala.
8. District Magistrate & Collector, West Tripura Dist.
9. All Members of the Committee.

**Copy also forwarded to :-**

- 1) The Secretary, Ministry of Environment and Forests, Govt. of India,  
New Delhi-110003.
- 2) Director General of Factory Advice Service & Labour Institute, Ministry of  
Labour, Central Labour Institute Bldg. N S Mankiker Marg, Sion, Mumbai-  
400022.

  
( G.K.Rao )

**Commissioner-Cum-Secretary**  
**To the Government of Tripura.**

**Government of Tripura  
Labour Department  
(Factories & Boilers Organisation)**

No. F. 7(49)-FB/HCR/1990(P)/1205-1)

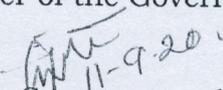
Dated, Agartala, the 11<sup>th</sup> September, 2020.

**NOTIFICATION**

In exercise of the power conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, the Government of Tripura hereby constitutes the **Local Crisis Group** for **Udaipur Sub-Division** as follows:

- |  |                      |
|--|----------------------|
| 1. Sub-Divisional Magistrate, Udaipur.   | - <b>Chairperson</b> |
| 2. Inspector of Factories, Gomati District, Udaipur.                             | -Member Secretary    |
| 3. Plant Manager, OTPC Ltd., Palatana, Udaipur.                                  | -Member              |
| 4. Two names & address of Transporter for carrying Hazardous Chemicals.          | -Member              |
| 5. Officer in charge, Fire Service Station, Kakraban.                            | -Member              |
| 6. Officer in charge, Police Station, Kakraban.                                  | -Member              |
| 7. Block Development Officer, Kakaraban Block, Kakraban.                         | -Member              |
| 8. One representative of Civil Defence.  | -Member              |
| 9. Medical Officer-In charge, Sub-Divisional Hospital, Udaipur.                  | -Member              |
| 10. Editor of Local Newspaper.   | -Member              |
| 11. Gaon Pradhan nominated by the Chairperson.                                   | -Member              |
| 12. One representative of NGO to be nominated by the Chairperson.                | -Member              |
| 13. Two Doctors eminent in the local area to be nominated<br>by the Chairperson. | -Member              |
| 14. Two Social Workers to be nominated by the Chairperson.                       | -Member              |

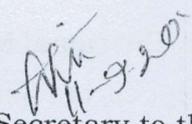
By order of the Governor

  
Deputy Secretary to the  
Government of Tripura.

Contd.

Copy to :-

1. The Principal Secretary to the Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. The Chief Secretary, Government of Tripura, Agartala.
4. The Chairman, Tripura State Pollution Control Board, Agartala.
5. Sub-Divisional Magistrate, Udaipur, Gomati District.
6. All Members of the Committee.
7. The Manager, Government Press for publication of this Notification in the next issue of official Gazette.

  
Deputy Secretary to the  
Government of Tripura.

**Government of Tripura  
Labour Department  
(Factories & Boilers Organisation)**

No. F. 7(49)-FB/HCR/1990(P)/1212-18

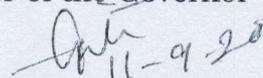
Dated, Agartala, the 11<sup>th</sup> September, 2020.

**NOTIFICATION**

In exercise of the powers conferred by Sub-Rule (1) of Rule-8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, the Government of Tripura hereby constitutes the **Local Crisis Group** for **Dharmanagar Sub-Division** as follows:

- |  |                      |
|--|----------------------|
| 1. Sub-Divisional Magistrate, Dharmanagar.                                       | - <b>Chairperson</b> |
| 2. Inspector of Factories, Unakoti District, Kailashahar.                        | -Member Secretary    |
| 3. Depot Manager, Indian Oil Corporation Ltd., Rajbari, Dharmanagar              | -Member              |
| 4. Two names & address of Transporter for carrying Hazardous Chemicals.          | -Member              |
| 5. Officer in charge, Fire Service Station, Dharmanagar.                         | -Member              |
| 6. Officer in charge, Police Station, Dharmanagar.                               | -Member              |
| 7. Block Development Officer, Kadamtala Block, Kadamtala.                        | -Member              |
| 8. One representative of Civil Defence.  | -Member              |
| 9. Medical Officer-In charge, Sub-Divisional Hospital, Dharmanagar.              | -Member              |
| 10. Editor of Local Newspaper.   | -Member              |
| 11. Gaon Pradhan nominated by the Chairperson.                                   | -Member              |
| 12. One representative of NGO to be nominated by the Chairperson.                | -Member              |
| 13. Two Doctors eminent in the local area to be nominated<br>by the Chairperson. | -Member              |
| 14. Two Social Workers to be nominated by the Chairperson.                       | -Member              |

By order of the Governor

  
Deputy Secretary to the  
Government of Tripura.

Contd.

Copy to :-

1. The Principal Secretary to the Governor, Raj Bhavan, Agartala.
2. Office of the Chief Minister, Government of Tripura, Agartala.
3. The Chief Secretary, Government of Tripura, Agartala.
4. The Chairman, Tripura State Pollution Control Board, Agartala.
5. District Magistrate & Collector, North Tripura District.
6. All Members of the Committee.
7. The Manager, Government Press for publication of this Notification in the next issue of official Gazette.

*Handwritten signature and date: 11/9/20*

Deputy Secretary to the  
Government of Tripura.